

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES  
IN THE MONTH OF SEPTEMBER, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
<b>CIVIL (MAIN) CASE:</b>												
1	RFA	71	3	0	1	0	0	0	0	0	1	73
2	MFA	2	0	0	0	0	0	0	0	0	0	2
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	17	0	0	0	0	1	0	0	0	1	16
5	FAO	6	1	0	0	0	0	0	0	0	0	7
6	ARB. P	4	1	0	0	0	1	0	0	0	1	4
7	ARB. A	1	0	0	0	0	0	0	0	0	0	1
8	MAT APP	20	0	0	1	0	0	0	0	0	1	19
9	FA	26	1	0	0	0	0	0	0	0	0	27
10	MAC APP	116	19	0	0	0	6	0	0	5	11	124
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	15	1	0	0	0	0	0	0	0	0	16
13	LA APP	117	1	0	0	0	3	0	0	0	3	115
14	CE. REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	43	5	0	0	0	6	0	0	0	6	42
16	REV. PET	15	5	0	0	0	2	0	0	0	2	18
17	Tr. P (C)	1	4	0	0	0	0	0	0	0	0	5
18	CONT. CAS (C)	37	1	0	3	0	9	0	0	0	12	26
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	1	0	0	0	0	0	0	0	0	1
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1156	168	0	3	0	139	0	0	0	142	1182
23	WA	176	10	0	1	0	0	0	0	0	1	185
24	WP (C) (PIL)	14	1	0	0	0	0	0	0	0	0	15
25	WP (C) (CAT)	9	0	0	0	0	0	0	0	0	0	9
26	WP (C) (HC)	2	0	0	2	0	0	0	0	0	2	0
27	RSA/SA	133	5	0	0	0	2	0	0	0	2	136
28	SAO	1	0	0	0	0	0	0	0	0	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1982</b>	<b>227</b>	<b>0</b>	<b>11</b>	<b>0</b>	<b>169</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>185</b>	<b>2024</b>

<b>CIVIL (MISC) CASE :</b>												
31	CM.APPL	72	0	0	0	0	3	0	0	0	3	69
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>72</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>69</b>
<b>CRL. (MAIN) CASE :</b>												
33	CRL.A(J)	191	7	0	4	0	1	0	0	0	5	193
34	CRL.A	87	3	0	1	0	4	0	0	0	5	85
35	CRL.REV.P	89	14	0	0	0	10	0	0	0	10	93
36	CRL.PETN	30	5	0	0	0	4	0	0	0	4	31
37	CRL.LP	12	2	0	1	0	2	0	0	0	3	11
38	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
39	TRP(CRL)	1	0	0	0	0	1	0	0	0	1	0
40	WP(CRL)	2	0	0	0	0	0	0	0	0	0	2
41	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0
42	AB	2	18	0	0	0	8	0	0	0	8	12
43	BA	3	4	0	0	0	4	0	0	0	4	3
<b>TOTAL</b>		<b>417</b>	<b>53</b>	<b>0</b>	<b>6</b>	<b>0</b>	<b>34</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>40</b>	<b>430</b>
<b>CRL (MISC) CASE :</b>												
44	CRL.M.APPL	9	0	0	0	0	0	0	0	0	0	9
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>9</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>9</b>
<b>GRAND TOTAL</b>		<b>2480</b>	<b>280</b>	<b>0</b>	<b>17</b>	<b>0</b>	<b>206</b>	<b>0</b>	<b>0</b>	<b>5</b>	<b>228</b>	<b>2532</b>

## HIGH COURT OF TRIPURA, AGARTALA DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR - WISE PENDENCY OF CASES AT THE END OF SEPTEMBER, 2017 IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MAIN) CASES :</b>															
1	RFA	0	0	0	0	0	0	0	1	9	5	13	25	20	73
2	MFA	0	0	0	0	0	0	0	0	0	0	0	1	1	2
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	0	5	6	2	3	16
5	FAO	0	0	0	0	0	0	0	0	1	1	1	1	3	7
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	4	4
7	ARB. A	0	0	0	0	0	0	0	0	0	0	0	0	1	1
8	MAT APP	0	0	0	0	0	0	0	0	0	2	5	8	4	19
9	FA	0	0	0	0	0	0	0	0	1	3	8	6	9	27
10	MAC APP	0	0	0	0	0	0	0	1	9	10	16	32	56	124
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	5	3	4	4	16
13	LA APP	0	0	0	0	0	0	0	0	6	17	34	18	40	115
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	2	6	34	42
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	2	16	18
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	5	5
18	CONT. CAS (C)	0	0	0	0	0	0	0	0	0	0	0	3	23	26
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CA	0	0	0	0	0	0	0	0	0	0	0	1	0	1
21	CO. PET	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP (C)	1	1	0	1	0	4	6	8	20	66	123	248	704	1182
23	WA	0	0	0	0	0	0	0	5	2	15	12	115	36	185
24	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	1	3	4	7	15
25	WP (C) (CAT)	0	0	0	0	0	0	0	0	1	0	2	1	5	9
26	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	RSA/SA	0	0	0	2	0	0	3	1	2	26	39	39	24	136
28	SAO	0	0	0	0	0	0	0	0	0	0	0	1	0	1
29	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>1</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>4</b>	<b>9</b>	<b>16</b>	<b>51</b>	<b>156</b>	<b>267</b>	<b>517</b>	<b>999</b>	<b>2024</b>

\*One hundred & thirteen cases of Division Bench can not be listed as either of the Hon'ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	TOTAL PENDENCY
<b>CIVIL (MISC) CASE</b>															
31	CM.APPL	0	0	0	0	0	0	2	5	11	26	25	0	0	69
32	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>5</b>	<b>11</b>	<b>26</b>	<b>25</b>	<b>0</b>	<b>0</b>	<b>69</b>
<b>CRL. (MAIN) CASE</b>															
33	CRL.A (J)	0	0	0	0	0	0	0	0	4	14	58	61	56	193
34	CRL.A	0	0	0	0	0	0	0	1	3	4	28	26	23	85
35	CRL.REV.P	0	0	0	0	0	0	0	0	0	1	23	29	40	93
36	CRL.PETN	0	0	0	0	0	0	0	11	2	3	2	3	10	31
37	CRL.LP	0	0	0	0	0	0	0	0	0	0	0	1	10	11
38	CRL (D) REF.	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
40	WP (CRL)	0	0	0	0	0	0	0	0	0	1	0	0	1	2
41	CONT.CAS (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
42	AB	0	0	0	0	0	0	0	0	0	0	0	0	12	12
43	BA	0	0	0	0	0	0	0	0	0	0	1	1	1	3
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>12</b>	<b>9</b>	<b>23</b>	<b>112</b>	<b>121</b>	<b>153</b>	<b>430</b>
<b>CRL (MISC) CASE</b>															
44	CRL.M.APPL	0	0	0	0	0	0	0	0	3	2	4	0	0	9
45	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
<b>TOTAL</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>3</b>	<b>2</b>	<b>4</b>	<b>0</b>	<b>0</b>	<b>9</b>
<b>GRAND TOTAL</b>		<b>1</b>	<b>1</b>	<b>0</b>	<b>3</b>	<b>0</b>	<b>4</b>	<b>11</b>	<b>33</b>	<b>74</b>	<b>207</b>	<b>408</b>	<b>638</b>	<b>1152</b>	<b>2532</b>